

Year	Total No. of AD(G) appointed			
	General	SC	ST	Total
1	2	3	4	5
1989	1	—	—	1

\*This includes posts created as a result of cadre review of a Group 'C' which were filled by Selection in relaxation of the Recruitment Rules.

Through Limited Department Competitive Examination

Year	General	SC	ST	Total
1	2	3	4	5
1987	7	29	5	41
1988	1	—	—	1
1989	—	—	—	—

(d) As per existing instructions there will be no carry forward of reservation from year to year in the event of an adequate number of SC/ST indicates not being available in any particular year in case of promotion by selection to grade of A.E. (Civil). However, in case of promotion on the basis of Limited Departmental Competitive Examination reservations are carried forward to subsequent three years.

(e) As the carry forward rules is applicable in respect of post filled through Limited Departmental Examination only, the NO. of carried forward posts available is as under:—

SC	—	29
ST	—	24

[ Translation ]

**National BCG Vaccination Programme**

8968. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether national B.C.G. vaccination programme under Tuberculosis Central Programme of the government has been merged with the multipurpose vaccination programme;

(b) whether under the same scheme, all the employees in the Health department of Bihar have been trained for the B.C.G. vaccination programme;

(c) whether Government propose to introduce this scheme in Bihar also; and

(d) if so, when and if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Universal Immunization Programme launched in 1985 also includes BCG Vaccination as one of the antigens.

(b) Information is being collected from the State Government of Bihar.

(c) The Universal Immunization Programme covers the entire country including Bihar State.

(d) Does not arise.

[English]

#### **Welfare Fund for Cinema Workers**

8969. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of LABOUR be pleased to state:

(a) whether the Film Federation of India has created a Welfare fund to help cinema workers of all categories;

(b) if so, the details thereof;

(c) the contribution being made at present by each of the film producers for the above mentioned fund; and

(d) the role of Government in building and regulating this welfare fund?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) According to the information available, Film Federation of India has not created any Welfare Fund to help cine workers.

(b) to (e). Does not arise.

#### **Achievements of N.C.R.**

8970. SHRI SANAT KUMAR MANDAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the estimated capital outlay envisaged for the implementation of National Capital Region Plan during the Eighth Plan period;

(b) how far it falls short of the demand of the NCR Planning Board; and

(c) what effective steps have so far been taken or proposed to be taken to achieve the twin objective of the manageable national capital and balanced development of the entire region with special reference to the integrated development of self-contained priority towns and the Delhi Metropolitan Area towns and counter-magnets outside the region as interceptors of potential migrants to Delhi?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The NCR Planning Board has prepared an Investment Plan of Rs. 2900 crores (Rs. 1750 crores in Central Sector and Rs. 1150 crores in State Sector) for the eighth Five Year Plan period. Allocations have been made only for the first year of the 8th Plan (i.e. 1990-91). Rs. 10 crores have been provided for NCR Schemes, in the Central Sector.

(c) A number of projects for development of residential, industrial, commercial, informal sector and infrastructural development in the towns falling in the National Capital Region have been financially assisted to the tune of Rs. 117 crores.

#### **Construction of Quarters for Government Employees**

8971. SHRI RAMJI LAL SUMAN: Will the Minister of URBAN DEVELOPMENT be pleased to state: